

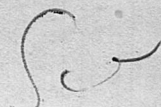
OA- 1166/2000

4.1.01

Hon Mr S.K. Naqvi JM

Shri S. Singh for the applicant
is on adjournment. Shri C.M. Singh proxy
to Shri K.P. Singh for the respondents

Put up for orders on 16.2.01.


JM

16-2-2001

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Sri Saumitra Singh, Counsel
for the applicant. Sri K.P. Singh,
counsel for the respondents

2. MA No. 708/2001 is for
withdrawing of the OA. It is
stated that the authorities have
assured ~~to be able to~~ transfer the
applicant to Lucknow if the OA
pending in this Tribunal is
withdrawn, for which the applicant
was already opted. The OA is
accordingly dismissed as withdrawn.

3. Sri K.P. Singh, counsel for the
respondents has no objection
to this. No costs.


V.C.